

श्री अनिता जी
 12/12/26

Declaration of Assets and Liabilities

Year... 2026

I, JAYANTI, son/daughter/wife of SHRI SUBODH KUMAR
 aged 29 (approx) years, belonging to SECTION OFFICER
 service and presently working as SECTION OFFICER, Bihar Legislative Assembly
 give herein below the details of the assets (Immovable, movable, bank balance, etc.) of
 myself, my spouse and dependants*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Cash	RS-5000/-	Ankur Srivastava Shri Subodh Kumar - 10,000/-	Rs 10,000/-	Smt. Aarti - 10,000/-	Nil
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	approx 3 lac in SBI, Bihar Mandak	approx 8 lacs in various Banks	Rs 3 Lac as on 11 Feb 2026 in Central Bank Bela, dubhanga Branch.	Rs 2 Lac as on 11 Feb 2026 in SBI Basheopur Branch	Nil
(iii)	Bonds, Debentures and Shares in companies	54B JUNE-31 54B SEP-41	Nil	Nil	Nil	Nil
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	LIC JEEVAN ANAND Policy No - 870508695	8 lacs in demat account	LIC NEW Jeevan Anand Policy No - 848858043	LIC NEW Jeevan Anand Policy No - 848855042	Nil
(v)	Motor Vehicles (details of make, etc.)	Nil	Car Motor Cycle	Motor cycle	Nil	Nil
(vi)	Jewellery (give details of weight and value)	Gold-100gm worth 15lac 500gm silver 20 Carat diamond	50g Gold 100g silver 10 Carat Diamond	Gold-10gm Silver-20gm	Gold-50gm Silver-500gm	Nil
(vii)	Other assets, such as values of claims / interests	Laptop i-PAD Fridge	Laptop i-PAD	Laptop	Nil	Nil

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Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

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B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(s)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	Nil	Share in ancestral land	Nil	Nil	Nil
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	Nil	Share in ancestral land	Share in ancestral land	Nil	Nil
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	Nil	Nil	Nil	Nil	Nil
(iv)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	Nil	Nil	Nil	Nil	Nil
(v)	Others (such as interest in property)		Share in ancestral property as per HUF	Share in ancestral property as per HUF	Share in ancestral property	

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues.

[Note + Please give separate details for each item]

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on 11-2-25
(a)	(i) Loans from Banks	HDFC Bank	11 Lac
	(ii) Loans from financial institutions	Nil	Nil
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	Nil	Nil
	(b) dues to departments dealing with supply of water	Nil	Nil
	(c) dues to departments dealing with supply of electricity	Nil	Nil

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	(d) dues to departments dealing with telephones	Nil	Nil
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	Nil	Nil
	(f) Other dues, if any	Nil	Nil
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	CJCPJ6284J	Nil
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	Nil	Nil
	(iii) Sales Tax [Only in case of proprietary business]	Nil	Nil
	(iv) Property Tax	Nil	Nil

C. Personal Detail

GPF/CPF/PRAN No. :- PRAN NO - 110147020740

Gender :- F (M/F)

Date of Birth :- 02 10 31 99 6 (DD/MM/YYYY)

Class/Group :- B (A/B/C)

Cadre :- SECTION OFFICER, BIHAR LEGISLATIVE ASSEMBLY
(Full Name e.g. B.A.S.-Bihar Administrative Service,
B.S.S.- Bihar Secretariat Service etc.)

Home District :- Dabhanga, Bihar

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature Jayanti

Name of Employee: JAYANTI

Place: Patna

Designation: SECTION OFFICER

Date: 12-2-24

Department: Bihar Legislative Assembly, Patna

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.